

OA 1179 / 2000

29.09.2004

Hon. Mr. A.R. Bhatnagar, J.M.
Hon. Mr. D.R. Tiwari, A.M.

None has appeared on behalf of the applicant even in the revised call. It is seen that counter has already been filed in the year 2001 but till date applicant has not filed rejoinder Affidavit, which shows that he is not interested in prosecuting this case any longer. Accordingly the O.A. is dismissed in default and for non-prosecution. Shri L.M. Singh is present for Shri V. Saroop counsel for the respondents.

D. R. Tiwari
A.M.

J. M.
J.M.

Shukla / -